

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **01.08.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 275/2024 For Stay IA No. 732/2024	J Khaja Mohideen & 2 Ors. Vs Maan Sarovar, Properties Development Pvt Ltd & Anr.	Mr. Akhil Akbar Ali	
2.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of M/s Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	9805118/02399/2023	Sargam Metals Private Limited Vs Ambal Agencies & Anr.	Mr. Anirudh A Sriram	
4.	9805129/02143/2023	Ms Kalpana G Vs Bank of India & Anr.	Ms. Mummaneni Vazra Laxmi	
5.	9805129/02144/2023	Kalpana G Vs Bank of India & Anr.	Ms. Mummaneni Vazra Laxmi	
6.	9805129/02145/2023	Kalpana G Vs Bank of India & Anr.	Ms. Mummaneni Vazra Laxmi	

7.	9805129/02146/2023	Kalpna G Vs Bank of India & Anr.	Ms. Mummaneni Vazra Laxmi	
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
9.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
10.	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
11.	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & Anr. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2
12.	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakant Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 Mr. P. Rajkumar Jhabakh- R3
13.	TA No. 25/2021 (Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakant Shah RP of BCIL Red Earth Developers India Pvt. Ltd. & 2 Ors. WITH	Mr. Samir Malik	Mr. Amit Agrawal R2 Mr. P Raj Kumar Jhabakh- R3

14.	TA (AT) No. 170/2021 (CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
15.	TA (AT) No.171/2021 (CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
16.	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan, CA
17.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP,Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1
18.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
19.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
20.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024	Shri Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1

21.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No. 602/2024 For Exemption IA No. 603 & 604/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1
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For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Restoration App No. 1/2024 in TA (AT) No. 45 & 46 of 2021 (Comp App (AT) No. 89 &90 of 2020)	Mr. Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr.	Mr. T Jayasankar	

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023 To Adv. Hg. IA No. 612/2024	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
24.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6- R8
25.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6- R8
26.	Comp App (AT) (CH) No. 02/2024 For Condone Delay IA No. 51/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Saai Sudharsan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf- R6-R8

27.	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
28.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana
29.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru s. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd. & 4 Ors.	Mr. B Vijay	Mr. Ravi Rajagopalan- R2-R4
30.	Comp App (AT) (CH) (Ins) No. 252/2024 For Urgent Hearing IA No. 678/2024 For Exemption IA No. 679/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors.	Mr. VV Sivakumar	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
32.	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr.	Mr. M. Gagan Bothra	Mr. K Chandrasekaran-R1 & R2
33.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	

34.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R2, R3 R6- R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Anant Merathia- R13
35.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12
36.	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator, Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana
37.	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana-R1 Mr. ML Ganesh-R2
38.	Comp App (AT) (CH) No. 119/2023 For Condone Delay IA No. 1455/2023 Interim relief IA No. 1454/2023	Mr. Gireesh Sanghi Vs M/s. Sanghi Filaments Pvt. Ltd & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan -R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf- R6-R8
39.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr	Mr. AG Sathyanarayan	Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar- R2

40.	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
41.	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	MM Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt. Ltd.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
42.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt. Ltd.	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma

02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 262/2024 To dispense with IA No. 699/2024 For Stay IA No. 700/2024 To implead IA No. 727/2024	Byju Raveendran, Suspended Director, Promoter, & Shareholder of Think & Learn Pvt. Ltd. Vs Think & Learn Pvt. Ltd. through IRP, Mr. Pankaj Srivastava & Anr.	Mr. Antony R Julian	Ms. Ashwini Vaidialingam- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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